

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Appeal (SJ) No.280 of 2013**

Pawan Kumar Verma -----  
..... Appellant

*Versus*

The State of Jharkhand through C.B.I. .... Respondent

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellant : Mr. Jai S. Tripathi, Advocate

For the C.B.I. : Mrs. Nitu Sinha, Advocate

**Order No.37 Dated- 24.06.2020**

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal one week after the lockdown period is over.

Animesh/

**(Anil Kumar Choudhary, J.)**